

ANNEXURE A

**LIST OF STAKEHOLDERS OF LEXCORP ADVISORY SERVICES PRIVATE LIMITED (IN LIQUIDATION)
IN ACCORDANCE WITH REGULATION 31 OF IBBI (LIQUIDATION PROCESS) REGULATION, 2016**

SR NO	NAME OF CLAIMANT (Stakeholders)	AMOUNT OF CLAIM SUBMITTED TILL JULY 7, 2022	AMOUNT OF CLAIM ADMITTED on July 4, 2020	SECURED/ UNSECURED	PROOF ADMITTED	PROOF REJECTED	TYPE OF CREDITOR	RELEVANT SECTION OF IBC 2016
	Financial StakeHolders	In Rupees	In Rupees					
1	Glance Investments (India) Private Limited 2, Crescent Chambers, 3rd Floor, 56 Tamarind Lane, Fort, Mumbai - 400 0023	3,65,43,510	3,65,43,510	UNSECURED	1. Claim Form with relevant ledger extracts 2. copies of agreements / other supporting documents/ records	None	Financial Creditors	53(1)(d)
	Total of Financial Stakeholder A	3,65,43,510	3,65,43,510					
	Operational StakeHolders							
2	Office of the State Tax Officer (FORT_701 / MUM-VAT-C-601), Old Building, Cabin No. D-6, 3rd Floor, Nodal Div. 1, GST Bhavan, Mazgaon, Mumbai-10.	9,19,224	8,43,878	UNSECURED	1. Claim Form with relevant supporting	None	Operational Creditors	53(1)(f)
	Total of Operatinal Cerditors B	9,19,224	8,43,878					
	TOTAL (A +B)	3,74,62,734	3,73,87,388					

NOTES (forming integral part of this document)

- All Claims have been admitted - partially or fully - based on documents received.
- Whilst accepting or rejecting stakeholders' claims, substance of the matter has been seen carefully and corroborated with other available evidence and/or best judgement made in each case.
- Total aggregate claims admitted stands at Rs 3,73,87,388/- as against aggregate claims of Rs 3,4,62,734/- submitted

Amit Chandrakant Pandya
Liquidator for "Lexcorp Advisory Services Private Limited - in liquidation"
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MUMBAI, July 14, 2022